

Name of the Corporate Debtor: TIRUPATI INFRAPROJECTS PRIVATE LIMITED ; Date of Commencement of CIRP: 03-07-2017; List of Creditors as on: 01-11-2021

Annexure-3

Summary of List of Secured Financial Creditors (other than financial creditors belonging to a class of creditors) w.r.t. Form C

Sr. No.	Name of Creditor	Nature of Claim	Details of Claim received		Details of Claim admitted		Whether related party?	% Voting Share in CoC	Amount of Claim under Verification (Rs.)	Amount of Contingent Claim (Rs.)	Details of Security Interest	Details of guarantee, if any, held in relation to claim	Amount of any mutual credit, debts etc. - may be set off against the claim, if any (Rs.)	Details of any mutual credit, debts etc. - may be set off against the claim, if any	Amount of claim Inadmissible	Reason for Claim not admitted	Remarks, if any
			Date of Receipt	Amount Claimed	Date of admission/ updation	Amount of claim admitted (Rs.)											
1	Bank of India	Secured FC(In Consortium)		1,11,75,54,747		1,11,75,54,747	No	16.97	0	0	Annexure 3(A)	Annexure 3(A)	0	0	-	-	-
2	Canara Bank	Secured FC(In Consortium)		1,17,32,86,223		1,17,32,86,223	No	17.82	0	0	Annexure 3(A)	Annexure 3(A)	0	0	-	-	-
3	Union Bank of India	Secured FC(In Consortium)		1,11,12,91,674		1,11,12,91,674	No	16.88	0	0	Annexure 3(A)	Annexure 3(A)	0	0	-	-	-
4	UCO Bank	Secured FC(In Consortium)		1,08,45,95,403		1,08,45,95,403	No	16.47	0	0	Annexure 3(A)	Annexure 3(A)	0	0	-	-	-
5	Phoenix ARC Pvt Ltd.	Secured FC(In Consortium)		87,47,19,799		87,47,19,799	No	13.29	0	0	Annexure 3(A)	Annexure 3(A)	0	0	-	-	-
6	Corporation Bank	Secured FC(In Consortium)		63,06,22,423		63,06,22,423	No	9.58	0	0	Annexure 3(A)	Annexure 3(A)	0	0	-	-	-
7	Bank of Baroda	Secured FC(In Consortium)		59,20,18,209		59,20,18,209	No	8.99	0	0	Annexure 3(A)	Annexure 3(A)	0	0	-	-	-
Total				6,58,40,88,479		6,58,40,88,479		100	0	0			0	0	0		

Annexure- 3A- Security Interst

1) First Pari Passu charge on project assets including motgage of Project land admeasuring 3.25 acres and building situated at Plot No. D, District Centre, Paschim Vihar, New Delhi.

2) Hypothecation of all movable assets of the project and first charge over all receivables and other current assets of the Corporate Debtor

4) Pledge of 51% equity Share of M/s Tirupati infraprojects Pvt Ltd held by the promoters, namely:

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| a) M/s Mera Baba Projects Ltd | b) M/s Corporate Estate Management Pvt Ltd |
| c) M/s HBN Diaries and Allied Limited | d) M/s Viraman Buildcon and Developers Pvt Ltd |
| e) M/s Ambreen Projects and Infrastructure Pvt Ltd | f) M/s Shuvam Colonisers Private Limited |
| g) M/s Sonali Colonizers Private Limited | h) M/s HBN Home Colonizers Private Limited. |

5) Personal Guarantee:-

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|-------------------------|--|
| a) Jag Mohan Garg | b) Adarsh Mohan Garg (Since deceased, now legal heirs) |
| c) Harmander Singh Sran | d) Amandeep Singh Sran |
| e) Sant lal Agarwal. | f) Satish Kumar Pawa |
| g) Subhash Dabas | h) Surajmal Dabas |

6) Corpoate Guarantee:- M/s Victory Portfolio Limited.